

(a) the details of area of D.D.A's vacant land in Motia Khan Karol Bagh area separately;

(b) whether vacant D.D.A land has been illegally occupied in Motia Khan;

(c) if not, who is charging the rent on godowns and sheds built on vacant land near Government quarters;

(d) the area of vacant land two years back and the area of vacant land at present;

(e) the particulars of the persons who have illegally occupied vacant land of D.D.A. there since March, 1985;

(f) the basis on which damage has been charged from illegal occupants of Government land extent of illegal transport companies operating therefrom; and

(g) steps taken to get the land vacated by the illegal occupants?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Motia Khan—Approximately five acres Karol Bagh—Nil.

(b) About three acres of land is under encroachment.

(c) One unauthorised occupant has been assessed for damages by the Delhi Development Authority under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

(e) Delhi Development Authority has reported that no encroachment has taken place since March, 1985.

(f) Damages are assessed in accordance with the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971. five illegal transport companies are

operating in Motia Khan.

(g) Two cases are subjudice and in the remaining three cases removal action has been initiated by the Delhi Development Authority.

Grants to Voluntary Organisations for health and Family Welfare in Rajasthan

5279. SHRI NANDLAL MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of voluntary organisation/institutions which have been provided grants during 1989-90 for health and family welfare programmes in tribal sub-plan areas of Rajasthan and the details of grants given to them; and

(b) the criteria for sanctioning grants to them?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) As far as this Ministry is concerned, a grant-in-aid of Rs. 3.88 lakhs and Rs. 1.10 lakhs has been released during 1988-89 and 1989-90 respectively out of the total outlay of Rs. 10.11 lakhs sanctioned for the Voluntary Organisation 'National Federation of Fisherman's Cooperative Ltd., Unit-8, Saket, New Delhi to implement the project "Health Care and Family Welfare for members of Fishery Cooperative" in Udaipur, Banswara and Doongarpur Districts of Rajasthan. The Districts of Banswara and Doongarpur are fully covered and the District of Udaipur is partially covered in Tribal Sub-Plan Areas of Rajasthan.

(b) Grants are given to Organisation/Institutions which are registered under the societies Registration Act, 1860 or other Statutes and which are Voluntary in Character and Non-Profit making and also fulfil the

Criteria, and laid down in the General Financial Rules.

[English]

Scholarships to SCs/STs

5280. SHRI K.S. RAO: Will the Minister of WELFARE be pleased to state:

(a) the present amount of scholarship for graduates, post graduates medical and engineering Scheduled Castes and Scheduled Tribes students and the enhancement asked for; and

(b) Government's reaction thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). The question of revision of rates of scholarship, etc. under the Centrally Sponsored Scheme of Post Matric Scholarship for students belonging to Scheduled Castes and Scheduled Tribes was under consideration of the Government of India for quite some time, and the same were revised with effect from 1.7.1989. The old and the new rates of Scholarships for Scheduled Caste and Scheduled Tribe Students pursuing Groups 'A' courses, which include Medical and Engineering, are given below:

(In Rupees)

	<i>Old Rates</i>	<i>New Rates</i>
Hostellers	185	280
Day Scholars	100	125

Setting up of Medical Research Centre at Calcutta

5281. SHRI SATYAGOPAL MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government propose to set up a Medical research centre at Calcutta;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No, Sir.

(b) The question does not arise.

(c) The ICMR has already following two research establishments in Calcutta:

1. National Institute of Cholera and Enteric Diseases.
2. Regional Occupational Health Centre.

Requisitions for Election of Cooperative Group Housing Societies

5282. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any of the Cooperative Group Housing Societies in Delhi were issued Requisitions u/s 30(1) of Delhi Cooperative Societies Act by Registrar Cooperative Societies during 1986 and 1987;

(b) if so, the details thereof with dates of requisitions and dates of elections held by the said societies;

(c) the details of the societies which defied the above requisitions and action taken against each of erring society;

(d) whether there were societies against whom no action was taken for defying the above requisitions; and